NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA)No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company		Garvill Metal Pvt.Ltd. & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	CA. SLIASLIN	Az An WA	PETITO NEA	Lay 10 11 11

ORDER

Ld. Pr. CA for the petitioners made a request for adjournment. Prayer is allowed.

List on 18/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)